

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.40 of 2020**

**IN THE MATTER OF:**

**Harkirat Sigh Bedi**

**...Appellant**

**Versus**

**The Oriental Bank of Commerce & Anr.**

**...Respondents**

**For Appellant: Shri Siddharth Sachar, Advocate**

**For Respondents: Shri Abhishek Anand and Ms. Honey Satpal,  
Advocate (R-2 - Liquidator)  
Shri Sanjay Kapur and Ms. Megha Karnwal,  
Advocates (SBI)**

**ORDER**

**07.02.2020** Counsel for Respondent No.1 wants to file Reply. Reply may be filed within 10 days. Rejoinder, if any, may be filed by the Appellant to the Replies within a week thereafter.

List the Appeal 'for admission (after Notice)' on 6<sup>th</sup> March, 2020.

[Justice A.I.S. Cheema]  
Member (Judicial)

(Justice A.B. Singh)  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

/rs/gc